

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.470/2000

Thursday, this the 25th day of May, 2000.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

A.Ukkas,
S/o P.C.Yousef,
Engine Crew,
M.V.Dweep Setu,
Kavaratti,
Union Territory of Lakshadweep.

- Applicant

By Advocate Mr P.V.Mohanam

vs

1. The Administrator,
Union Territory of Lakshadweep.

2. The Port Officer,
Port Department,
Kavaratti,
Union Territory of Lakshadweep,

3. Union of India represented by its
Secretary,
Ministry of Home Affairs,
New Delhi.

- Respondents

By Advocate Mr S.Radhakrishnan(for R.1&2)

The application having been heard on 25.5.2000, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant who is holding the post of Lascar
substantively, but working on ad hoc basis as an Engine Crew
for the last five years made a representation to the 2nd
respondent, claiming regularisation. This representation has
not been considered and disposed of. Therefore the applicant
has filed this application praying for a direction to the

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respondents to regularise the service of the applicant as Engine Crew in Lakshadweep Administration Shipping and Transport Service with effect from 9.2.1995 and not to revert the applicant from the post of Engine Crew to Lascar.

2. When the application came up for hearing today, learned counsel for the applicant states that the applicant would be satisfied if the representation A-4 is considered and disposed of by the 2nd respondent in accordance with law. Learned counsel for the respondents have no objection in disposing of the application with a direction to the respondents to give an appropriate reply to the applicant on A-4 representation.

3. In the light of what is stated above, the application is disposed of directing the 2nd respondent to consider A-4 representation of the applicant in accordance with law and to give him an appropriate reply within a period three months from the date of receipt of a copy of this order. No costs.

Dated, the 25th of May, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

trs/25500

LIST OF ANNEXURES REFERRED TO IN THE ORDER:

A-4: True copy of the representation dated 26.11.99.